

11 30 AM

1. QUESTIONS

(1) STARRED QUESTIONS

(a) Questions Answered:-

Starred Questions at Sl. Nos. 2C, 3B, 4B, 5A, 6A, 7A and 8B for the day was orally answered.

(b) Replies laid:-

Replies to the rest of the Starred Questions were laid on the Table.

(2) UNSTARRED QUESTIONS

(a) Replies Laid

Replies to Questions in Unstarred list (Corrected) were laid on the Table.

12 30 PM

2. ZERO HOUR MENTION:

(1) SHRI WILFRED D'SA, MLA made a mention about the non maintenance of Government Primary Schools at Nuvem and Loutulim which are dangerous to life and property.

(2) SHRI ANTONIO FERNANDES, MLA made a mention about the ongoing works on the new underpass being built at Bambolim before Military Camp which is dangerous for vehicles and motorists coming to GMC and going to Siridao.

(3) SHRI ALEIXO R. LOURENCO, MLA made a mention about the dairy farmers of Goa Dairy being disillusioned and disheartened because of the callous and cruel attitude of the management of Goa Dairy.

SHRI MANOHAR PARRIKAR, Chief Minister for replied to the Mention.

(4) SHRI ISIDORE FERNANDES, MLA made a mention about the Tourist Taxi Business especially from Canacona Taluka, the owners of the Tourist taxi has to travel either Ramnagar or Bangalore, Karnataka to obtain permit covering long distance vice versa.

(5) **SHRI ALEIXO R. LOURENCO, MLA** made a mention that the power connection may not provided to mobile phone tower constructed overnight in the residential area next to the mutton shop by one Mr. Aziz a resident of House No. 837, Gogol Housing Board Margao as the radiation emanating from the phone causes cancer and other diseases.

12 39 PM

3. PAPERS LAID ON THE TABLE

1. SHRI MANOHAR PARRIKAR, Chief Minister laid the Notification issued under “The Goa Excise Duty Act, 1964 (Act 5 of 1964).”
(a) Notification No. 1/13/2018 – Fin(R & C)/642 dated 21/03/2018 published in the Official Gazette Extraordinary, No. 3 Series-I No. 50 dated 21/03/2018.
(b) Notification No. 1/2/2018 – Fin(R & C)/643 dated 21/03/2018 published in the Official Gazette Extraordinary, No. 3 Series-I No. 50 dated 21/03/2018.

2. SHRI ROHAN KHAUNTE, Minister for Revenue laid the Notification issued under “The Land Revenue Inspection, Search and Supply of Copies of Land Records (Amendment) Rules, 2018.”
(a) Notification No. 26/13/2016 – RD dated 16/03/2018 published in the Official Gazette, Series-I No. 52 dated 29/03/2018.

12 39 PM

4. POSTPONED CALLING ATTENTION

Shri Glenn Souza Ticlo, MLA had called the attention of the Minister for Panchayats to the following on 31/7/2018:
“Grave anxiety in the minds of the people of Goa in view of the dilapidated condition of some of the Panchayat Ghars in Goa. Some of them even lacking basic amenities like sitting place, toilets and shortage of working place for the Panchayat staff. Steps the Government will take to repair the same.”

SHRI MAUVIN GODINHO, Minister for Panchayati Raj made a statement in regard thereto.

The following Members sought clarifications.

1. Shri Glenn Ticlo, MLA.....12 39 PM
2. **Shri Chandrakant Kavalekar (Leader of Opposition)**....12 42 PM
3. **Shri Mauvin Godinho, Minister for Panchayati Raj**.....12 44 PM

12 50 PM

5. DISCUSSION AND VOTING OF THE FOLLOWING DEMANDS FOR GRANTS,2018-19(DAY-8)

SHRI MANOHAR PARRIKAR, Chief Minister moved the following:

Demand No. 13	-	Transport
Demand No. 21	-	Public Works
Demand No. 46	-	Museum
Demand No. 77	-	River Navigation

SHRI VIJAY SARDESAI, Minister for Town and Country Planning moved the following:

Demand No. 45	-	Archives and Archaeology
Demand No. 54	-	Town & Country Planning
Demand No. 59	-	Factories and Boilers
Demand No. 64	-	Agriculture

Cut Motions tabled by **S/Shri Chandrakant Kavalekar (Leader of Opposition), Filipe Nery Rodrigues, Clafasio Dias and Dayanand Sopte MLAs** were moved to Demand Nos. 13, 21, 45, 54, 64 and 77.

The following Members took part in the Debate:

1. Shri Pratapsingh R. Rane, MLA.....12 52 PM

(House adjourned for lunch at 1 00 PM and resumed its sitting at 2 30 PM)

2. Shri Ravi Naik, MLA.....02 30 PM

3. Shri Dayanand Sopte, MLA.....02 43PM

4. Shri Francis Silveira, MLA.....02 50 PM

5. Shri Antonio Fernandes, MLA.....03 00 PM

(Shri Isidore Fernandes, MLA in Chair at.....03 04 PM)

6. Shri Deepak Prabhu Pauskar, MLA.....03 11 PM

7. Smt. Alina Saldanha, MLA.....03 20 PM

8. Shri Churchill Alemao, MLA.....03 31 PM

9. Shri Nilesh Cabral, MLA in Chair at.....03 50 PM

(Dr. Pramod Sawant, Speaker in Chair at.....03 55 PM)

10. Shri Nilkanth Halarnkar, MLA.....04 07 PM

(House adjourned for tea at 4 15 PM and resumed its sitting at 4 30 PM)

11. Shri Clafasio Dias, MLA.....04 30 PM

12. Shri Rajesh Patnekar, MLA.....04 40 PM

13. Shri Isidore Fernandes, MLA.....04 52 PM

14. Shri Prasad Gaonkar, MLA.....04 59 PM

(Shri Nilesh Cabral, MLA in Chair at.....05 00 PM)

15. Shri Aleixo R. Lourenco, MLA.....05 05 PM
16. Shri Wilfred D'Sa, MLA.....05 22 PM
17. Shri Filipe Nery Rodrigues, MLA.....05 28 PM
18. Shri Digambar Kamat, MLA.....05 38 PM
19. Shri Glenn Ticlo, MLA.....05 49 PM

(Dr. Pramod Sawant, Speaker in Chair at.....05 57 PM)

20. Shri Pravin Zantye, MLA.....06 00 PM
21. **Shri Michael Lobo, Dy. Speaker**06 10 PM
22. **Shri Chandrakant Kavalekar (Leader of Opposition)**.....06 29 PM

(Shri Michael Lobo, Dy. Speaker in Chair at.....06 35 PM)

SHRI VIJAY SARDESAI Minister for Town and Country Planning replied to the Debate.

(Dr. Pramod Sawant, Speaker in Chair at.....07 30 PM)

SHRI MANOHAR PARRIKAR, Chief Minister replied to the Debate.

8 10 PM

Cut Motions to Demand No. 13 at Sl. Nos. 1 to 9 of list No. 8 circulated separately was put to vote and negated.

Cut Motions to Demand No. 21 at Sl. Nos. 1 to 14 of list No. 8 circulated separately were put to vote and negated.

Cut Motions to Demand No. 45 at Sl. Nos. 1 to 5 of list No.8 circulated separately was put to vote and negated.

Cut Motions to Demand No. 54 at Sl. Nos. 1 to 7 of list No. 8 circulated separately was put to vote and negated.

Cut Motions to Demand No. 64 at Sl. Nos. 1 to 6 of list No. 8 circulated separately was put to vote and negated.

Demand Nos. 13, 21, 46, 77, 45, 54, 59 and 64 were put to vote and passed.

(HOUSE ADJOURNED AT 8 10 PM TO MEET AT 11 30 AM ON THURSDAY THE 2 AUGUST 2018)

**ASSEMBLY HALL
PORVORIM-GOA
1 AUGUST 2018**

**N. B. SUBHEDAR
SECRETARY**